	(Fi	ling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	192178261	1	192178261	28.82	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	15.42	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	23.79	0	0	0	NA
6	Operational creditors (Employees)	28	33494774	28	25279052	3.79	0	8215722	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0		0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	22	214244671.18	22	197436755	29.61	0	10996641	5811275	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	256654582	1	251857842	37.77	0	4796741	0	Annexure 9
Total		52	696572288.18000 01	52	666751910	100.00	0	24009104	5811275	